

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201
CP(IB)/26(AHM)2022

Order under Section 9 IBC

IN THE MATTER OF:

IKM Subsea Singapore Pte Ltd
V/s
Hindustan Oil Explration Co. Ltd

.....Applicant

.....Respondent

Order delivered on ..15/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Manoj Khatri, Adv. a/w. Mr. Arnab Ghosh, Adv.
For the Respondent : Mr. Apurva Vakil, Adv.

ORDER

Pleadings are complete.

Matter stands adjourned to 19.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**